

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/4578/2020

This the 03rd day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Miss Gulshan Akhtar

.....Applicant

(Advocate:- Mr. Z A Qureshi- Not Present

Versus

1. U.T. of Jammu and Kashmir and ors

.....Respondents

(Advocate: Mr. Sudesh Magotra, learned D.A.G)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

This T.A. (TA No. 62/4578/2020) is referable to SWP No. 668 of 2016 and pertains to Helpers engaged on honorarium. This Tribunal does not have jurisdiction in such matters. Accordingly, the Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun